

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.02.2024

**Misc. Application No. 1739 of 2023
And
Appeal No. 110 of 2024**

Vijay Ghyanshambhai Pujara Appellant

Versus

Securities and Exchange Board of India ... Respondent

Mr. Jitendra Sharda, Advocate for the Appellant.

Ms. Gulnar Mistry, Advocate with Ms. Daksha Kasekar, Ms. Veena Hari, Advocates i/b Mansukhlal Hiralal & Co. for the Respondent.

ORDER :

1. There is a delay in the filing of the appeal. For the reasons stated in the application, delay is condoned. Misc. Application is disposed of.

2. Three weeks' time is allowed to the respondent to file a reply.

Three weeks thereafter to file rejoinder. List on April 19, 2024.

Ms. Meera Swarup
Technical Member

15.02.2024
PTM